

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1482/98

New Delhi this the 25th Day of October, 2000.  
Hon'ble Shri S.R. Adige, Vice Chairman (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

(P)

1. Vishamber Nath  
S/o Shri Krishna Chand  
BG-2/26C, Paschim Vihar, New Delhi.
2. Mrs. Neelam Patni,  
W/o Shri Vijay Kumar Patni,  
11255/23, Dari Walan,  
Karol Bagh, New Delhi.
3. Mrs. Sharda Khanna,  
W/o Shri Romesh Khanna,  
110, Ambica Vihar, New Delhi.
4. Mrs. Jagmohan Kaur Vohra,  
W/o Shri A.S. Vohra,  
S-2/60A, Old Mahabir Nagar,  
Tilak Nagar, New Delhi.

Applicants

(None even on the second call)

VS. (Contd.)

1. Union of India  
Through the Secretary,  
Ministry of Industry,  
Department of Industrial Policy & Promotion,  
Udyog Bhawan,  
New Delhi.
2. The Secretary,  
Dept. of Personnel and Training,  
North Block,  
New Delhi.

Respondents

(None even on the second call)

ORDER (Oral)

Hon'ble Shri S.R. Adige, VC (A)

O.A. is dismissed for default.

A. Vedavalli  
(Dr. A. Vedavalli)  
Member (J)

S.R. Adige  
(S.R. Adige)  
Vice Chairman (A)

\*Mittal\*